

1	2	3	4	5
12.	Tamil Nadu	47.80	25.50	46.25
13.	Uttar Pradesh	24.53	28.02	3.53
14.	West Bengal	13.86		
15.	Uttaranchal		2.80	
16.	Delhi		—	54.67
TOTAL:		473.46	223.90	188.06

### **Working women's hostels in Madhya Pradesh**

†2290. SHRIMATI MAYA SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Madhya Pradesh Government has submitted to the Central Government proposals for construction of hostels for working women;

(b) the number and details of such proposals and since when they are pending with Government;

(c) the main reasons for not giving sanction till date; and

(d) by when these proposals would be sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (d) Yes, Sir. The State Government had forwarded one proposal in August, 2005 and two in April, 2007. However, all these three proposals were incomplete. A letter requesting for the necessary documents/information to enable the Ministry to process the case further, was addressed to the State Government with a copy to the organization. No response has been received either from the State Government or from the organization so far.

### **Inter-country adoption of abandoned children**

2291. SHRIMATI SUPRIYA SULE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether inter-country adoption of abandoned children is being given a big push by the Central Adoption Resource Agency;

(b) whether this would prevent recurrence of incidents like the Nithari killings;

(c) whether as many as 17 States have no linkages with CARA; and

(d) whether there are rackets involving sale of children in lieu of adoption, once the child is given up for adoption; if so, whether there is a need for strict follow-up of such cases?

†Original notice of the question was received in Hindi.